NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/599/(IB)/2017

NAME OF THE PETITIONER(S)

: VISHNUSUDHA TEXTILES

NAME OF THE RESPONDENT(S)

: KAC YARN PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

For respondent Cerestro Alisani.

ANBAZHAUAN

ORDER

Counsels for both the parties are present. Counsel appearing on behalf of the Corporate Debtor filed vakalat; the same is taken on record. Counsel for the Corporate Debtor is directed to file reply before the next date of hearing by providing copy to the other side. Matter is posted for final arguments. Put up on 07.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)